



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.01.2024

NOTICE

Please take notice that the following matters listed in the Court-III on 16th & 17th January, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 04 of 2021 (PH)	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd.& Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha- R1- R8
2.	Comp. App. (AT) (Ins) No. 702 of 2023 (PH)	State Bank of India Vs. Mohit Chawla & Ors.	Rajiv S. Roy	Ashwani Sharma Harish Sharma-R1 Satendra K. Rai-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar